

बिल मंत्री (श्री शचिन्द्र चौधरी) :
(क) से (ग) सूचना इकट्ठी की जा रही है, और यथा संभव शीघ्र सदन की मेज पर रख दी जायगी ।

Shifting of Income Tax Office in Andhra Pradesh

863. **Shri D. B. Raju:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to shift Income-tax Office from Ramachandrapuram, East Godavari Distt., Andhra Pradesh to Kakinada;

(b) if so, the reasons therefor; and

(c) whether Government have received any objections from the public and from the local M.L.As. and M.L.Cs.?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes Sir, only when additional Office accommodation is available at Kakinada.

(b) It is administratively more convenient to have the office at Kakinada.

(c) Government have received representations objecting to the shifting of the office, from an M.L.A., an M.L.C. and the Secretary, Bar Association, while another M.L.A. and a large number of assesseses and Income-tax Practitioners have represented that the office should be shifted to Kakinada.

✓ Land Reforms in Kerala

864. **Shri P. Kunhan:** Will the Minister of Planning be pleased to state:

(a) whether the Government of Kerala propose to make any amendments to the Kerala Land Reforms Act;

(b) whether it is a fact that the Kerala Government propose to constitute a special Tribunal for the settlement of the dispute in Devaswam land; and

(c) whether Government propose to exclude Devaswam land from the purview of the proposed Land legislation?

The Minister of Planning (Shri Asoka Mehta): (a) The matter is under the consideration of the Government of Kerala.

(b) A suggestion for constituting special Land Tribunals for expediting disposal of applications made by religious, charitable or educational institutions for the vesting of their interest in respect of tenanted lands in the Government is under the consideration of the Government of Kerala.

(c) There is no proposal to exclude Devaswam land from the purview of land reform legislation.

Tungabhadra Project

865. **Shri Sivamurthi Swamy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of villages which have been submerged in the Tungabhadra Project area;

(b) the number out of them which have already been rehabilitated;

(c) the number out of them which have to vacate again as per level of water at 1635 T.B.P.; and

(d) whether any compensation has been paid to the affected persons?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) 78.

(b) 78.

(c) 10.

(d) Yes.

Delhi's Water Shortage Problem

866. **Shri D. C. Sharma:**
Shrimati Savitri Nigam:
Shri Onkar Lal Berwa:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the high-level Committee appointed to study and sug-